

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 101 OF 2017**

**Dated: 29<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ankita Bafna  
Ms. Aastha Chawla

Counsel for the Respondent(s) : Mr. Gaurav Singh  
Mr. Arijit Maitra for R-2

Mr. R.B. Sharma  
Mr. Mohit Mudgal  
Ms. Akanksha Sharma for R-16 & R-17

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-10

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **30.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*